

Public Sector companies under Ministry of Industrial Development

5936. SHRI ROBIN KAKOTI: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) the name of the Public Sector companies formed by his Ministry;

(b) the number of Directors in each of these companies; and

(c) facilities including daily fees, honorarium, T.A., given to the Directors of each of these companies?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB KUMAR MUKHERJEE): (a) to (c). The required information is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-4714/73.]

Closure of small scale engineering units in Mysore

5937. SHRI K. MALLANNA: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether any small scale engineering units have recently been closed in the Mysore State; and

(b) if so, their number and the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI): (a) and (b). The information is being collected from the State Government and will be laid on the Table of the House.

Setting up of paper mills in Assam and Nagaland

5938. SHRI ROBIN KAKOTI: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) the total amount of expenditure to be incurred on the paper mills proposed to be set up in Assam and Nagaland separately;

(b) the total quantity of pulp and paper to be produced by each of the mills;

(c) the progress made so far in establishment of these mills; and

(d) when they will go in production?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB KUMAR MUKHERJEE): (a) to (d). A statement is laid on the Table of the House. [Placed in Library See No. LT-4715/73.]

Issue of licences to Corporations for setting up of industries in Assam

5939. SHRI ROBIN KAKOTI: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) the number of licences issued by Government to (i) Assam Small Industries Development Corporation Limited, (ii) Assam Major Industries Development Corporation Limited, and (iii) Agro-Industries Corporation of Assam during last three years;

(b) the number of licences actually utilised and the Industries set up by each of them; and

(c) the number of licences not utilised by these corporations so far?